

In the Court of Chief Judicial Magistrate
Bangalore Rural District, Bangalore
Cause list dated 06-07-2021

Morning Session	Afternoon Session
Evidence 1.CC.5062/2019	Summons 1.CC.4412/2020
Charge/Plea 2.CC.6019/2015	2.CC.9391/2020
3.CC.5254/2019	NBW to accused
4.CC.9372/2019	3.CC.685/2017
5.CC.2358/2020	4.CC.3962/2017
6.CC.8069/2020	5.CC.7910/2017
7.PCR.226/2021	6.CC.7912/2017
Objections	7.CC.7977/2017
8.CC.8642/2021	8.CC.1515/2018
9.CC.8745/2021	9.CC.3672/2018
Summons	10.CC.3850/2018
10.CC.10521/2019	11.CC.10899/2018
11.CC.11197/2019	12.CC.11989/2018
12.CC.11665/2019	13.CC.4362/2019
13.CC.2610/2020	14.CC.5351/2019
14.CC.4032/2020	15.CC.8100/2019
15.CC.4410/2020	

Sd/-
Chief Judicial Magistrate.

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of Chief Judicial Magistrate
Bangalore Rural District, Bangalore
(Case List dated: 06-07-2021)**

1st Session Arguments/Evidence	2nd Session Arguments/Hearing
1.CC.1492/2003	1.CC.3440/2017
2.CC.1531/2003	2.CC.8376/2018
3.CC.8256/2016	3.CC.9076/2018
4.CC.4648/2018	4.CC.4879/2018
5.CC.3200/2019	5.CC.4013/2015
6.CC.6340/2019	6.CC.4556/2015
7.CC.6778/2019	7.CC.2999/2019
8.CC.8234/2019	8.C.misc.421/2018
9.CC.12449/2019	9.PCR.463/2016
10.CC.11375/2020	10.PCR.819/2019
11.CC.11378/2020	11.PCR.345/2021
12.PCR.820/2019	12.PCR.48/2020
13.PCR.834/2019	13.PCR.90/2020
14.PCR.848/2019	14.PCR.66/2021
15.PCR.278/2021	15.PCR.346/2021

Note: All the advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**Addl. Chief Judicial Magistrate,
Bangalore Rural District, Bangalore**

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 06/07/2021)**

II ACJM, Bengaluru. 1 st session Evidence/Arguments	II ACJM, Bengaluru. 2 nd Session Evidence/Arguments
1. CC No.1253/2016	1. CC No. 6207/2019
2. CC No.8418/2016	2. CC No. 1631/2007
3. CC No. 3814/2018	3. CC No. 5956/2018
4. CC No. 3164/2019	4. CC No. 5341/2019
5. CC No. 872/2016	5. CC No. 11602/2019
6. CC No. 2188/2020	6. CC No. 1451/2018
7. CC No.3694/2020	7. CC No. 8803/2021
8. CC No.8014/2020	8. CC No. 4214/2020
9. CC No.7359/2016	9. CR. No.216/2020
10. CC No. 1534/2017	10. CR. No. 11/2021
11. CC No. 1535/2017	11. CR No. 91/2021
12. CC No. 7730/2017	12. CC No. 2271/2011
13. CC No. 9909/2018	13. CC No. 1253/2016
14. CC No. 5081/2019	14. CC No. 5447/2016
15. CC No. 6081/2019	15. CC No. 3489/2017

IIAddl, Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocates are requested to strictly follow SOP issued by the Hon'ble High Court of Karnataka.

